

from Kharagpur to Digha which is a place of tourist interest;

(b) whether any survey has been conducted in this regard; and

(c) if so, the details thereof and when a final decision is likely to be taken?

**THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES):** (a) No, Sir. However, there was a demand for Tamluk-Digha line which has been approved.

(b) and (c). Do not arise.

#### **Increase in Capacity of Mangalore Refinery**

\*833. **SHRI G.S. BASAVARAJ:**  
**SHRIMATI BASAVA RAJES-**  
**WARI:**

Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state:

(a) whether the Hindustan Petroleum Corporation has been asked to study the possibility of increasing the capacity of proposed Mangalore refinery; and

(b) if so, the details in this regard?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M S GURUPADASWAMY):** (a) Yes, Sir

(b) Hindustan Petroleum Corporation Limited has been asked to assess the desirability of setting up a Refinery of 6 MTPA or creation of such a capacity in two Stages, starting initially with 3 MTPA in the first stage.

#### **Utilisation of Railway land**

\*834. **SHRI JANARDHANA**  
**POOJARY:**  
**SHRI J. CHOKKA RAO:**

Will the Minister of **RAILWAYS** be pleased to state:

(a) the area of total railway land in the country which is not being utilised by the Railways;

(b) whether Government have formulated any scheme for its proper use;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH):** (a) About 60,000 hectares.

(b) Yes, Sir.

(c) The vacant land would be required for Railway's future developmental works, such as doublings, gauge conversion, maintenance of tracks, expansion of station buildings and circulating areas, construction of staff quarters, etc. Afforestation is being done on vacant railway land till such time it is needed for Railway's development works.

(d) Does not arise.

#### **Proposals for Big Industries in North Bihar**

\*835. **SHRI DHARMESH PRASAD VARMA:** Will the Minister of **INDUSTRY** be pleased to state:

(a) whether Bihar Government have sent some proposals for setting up big industries in the East and West Champaran dis-

tricts of Bihar for the approval of Union Government;

(b) if so, the details thereof; and

(c) when these proposals are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). During the year 1987

to 1990 (upto 30.4.90), 11 Industrial Licence applications were received for setting up industries in the East and West Champaran Districts of Bihar. Out of these 11 applications, only 2 were from the State Public Sector Corporations which have been approved and letters of intent granted as follows:

<i>S. No.</i>	<i>Name of Corporation</i>	<i>Item of Manufacture</i>	<i>Location</i>	<i>Letters of Intent No. and date</i>
1	2	3	4	5
1.	Bihar State Industrial Development Corporation Ltd.	New Print, Writing and Printing paper.	West Champaran	LI: 125 (88) dated 29.3.88.
2.	Bihar State Sugar Corporation Ltd.	White Crystal Sugar	—do—	LI: 486(89) dated 10.7.89

4 other applications have also been approved and letters of intent granted. Of the remaining 5 applications, 2 have been rejected and 3 are at various stages of processing. It is the constant endeavour of the Government to dispose of all Industrial Licence applications as expeditiously as possible

[*Translation*]

#### **Allotment of Dealerships for LPG and Diesel Pumps**

\*836. DR MAHADEEPAK SINGH SHAKYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is reservation quota for ex-servicemen, handicapped persons and persons belonging to Schedule Castes in allotment of diesel pumps and L.P.G dealerships; and

(b) if so, the details of the policy in regard to reservation for backward classes?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Yes, Sir. The criterion for reservation (25 per cent) of SC/ST category is mainly the SC/ST Parliamentary Constituency/State Legislative Constituency, or the SC/ST population of the area. The reservation quota is filled in such a way that these communities got their share in proportion of their population in a particular State/Union Territory.

#### **New Loop Line at Salekasa Stations (S.E.R.)**

\*837. PROF. MAHADEO SHIWANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been con-